

Sixteenth Lok Sabha

an>

Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha (i) at its sitting held on 25th July 2018 agreed without any amendment to the Fugitive Economic Offenders Bill, 2018 which was passed by the Lok Sabha at its sitting held on the 19th July 2018; and (ii) at its sitting held on 26th July 2018 agreed without any amendment to the Negotiable Instruments (Amendment) Bill, 2018 which was passed by the Lok Sabha at its sitting held on the 23rd July 2018.

SECRETARY GENERAL: Madam Speaker, I have to report the following messages received from the Secretary General of Rajya Sabha:-

1. “In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 25th July, 2018 agreed without any amendment to the Fugitive Economic Offenders Bill, 2018 which was passed by the Lok Sabha at its sitting held on the 19th July, 2018.”

2. “In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 26th July, 2018 agreed without any amendment to the Negotiable Instruments (Amendment) Bill, 2018 which was passed by the Lok Sabha at its sitting held on the 23rd July, 2018.”

